

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.111/BB/20 17	-	For filing objection	Rule-6 of IB	J.R. Metal Chennai Ltd. Vs Nitesh Housing Development Pvt. Ltd.

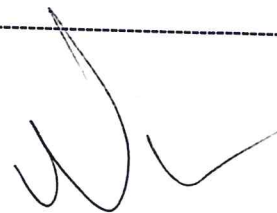
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. NAMAN JHABAKH.K
+919962100188

RESPONDENT



ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Counsel for Respondent is present. He has filed one application u/s 8 enclosing D.D. Registry to put up Note. List it on 01/02/2018.


Member (T)


Member (J)